

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 5632/2024

MAMTA SAGAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 14-10-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Bhuwan Raj, AOR
Mr. Raman Singh, Adv.
Ms. Kriti Kumari, Adv.

For Respondent(s) :

Mr. Yasharth Kant, AOR
Mr. Shantanu Singh, Adv.
Ms. Sonal Kushwah, Adv.
Ms. Zoya Hashmi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Respondent No.2 has been deleted from the array of parties in terms of Hon'ble Judge in Chambers' order dated 24.9.2025.

Scanned soft copies of Original records of High Court and Trial Court have been received and as per office report, copy of the same has already been provided to the Ld. Counsels for the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar